POST OFFER PUBLIC ANNOUNCEMENT
FOR THE ATTENTION OF THE SHAREHOLDERS OF

SURYAMUKHI TRADING & FINANCE LIMITED

Registered Office: 26-E, Dhanraj Mahal, Chhatrapathi Shivaji Marg, Mumbai 400 039.
Administration Office: 51-52, Grain Merchants, CHS Ltd. 5th Floor, Sector No. 17, Vashi, Navi Mumbai: 400 703 Tel No.: 022-27899947

This Post Offer Public Announcement ("Announcement") is being issued by LKP Shares and Securities Ltd. as Manager to the Offer on behalf of Mr. Amrut P. Shah ("Acquirer"). On 30th January, 2006, the Acquirer made a Public Announcement ("PA") in compliance with and pursuant to Regulations 10 & 12 of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and amendments thereto ("the Regulations"), to acquire 1,20,000 fully paid equity shares of Rs. 10/- each representing 20.00% of the issued, subscribed, paid up and voting share capital of SURYAMUKHI TRADING & FINANCE LIMITED for cash at a price of Rs. 20.25 per share. The terms used but not defined in this Announcement shall have the same meaning assigned to them as in the PA. The offer formalities have been completed and the despatch of payment of consideration has been done on 6th May, 2006. The details are as under:

1. Name of the Target Company : SURYAMUKHI TRADING & FINANCE LIMITED
2. Name of Acquirer : Mr. Amrut P. Shah
3. Name of Manager to the Offer : LKP Shares and Securities Limited
4. Name of the Registrar to the Offer : Sharex Dynamic (India) Pvt. Ltd.
5. Offer Details
   a. Date of opening of the Offer : Monday, 10th April, 2006
   b. Date of closure of the Offer : Saturday, 29th April, 2006
6. Details of the acquisition

Sr. No.	Item	Proposed in the Offer Document		Actuals	
1	Offer Price	Rs. 20.25 per share		Rs. 20.25 per share	
2	Share holding of Acquirer before acquisition described in 3 below (No & %)	Nil		Nil	
3	Shares acquired by way of off-market purchases (No & %)	2,24,800 fully paid equity shares representing 37.47% of paid up and voting share capital.		2,24,800 fully paid equity shares representing 37.47% of paid up and voting share capital.	
4	Shares acquired in the open offer (No & %)	1,20,000 fully paid equity shares representing 20.00% of paid up and voting share capital.		5,950 fully paid equity shares representing 0.99% of paid up and voting share capital.	
5	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 24,30,000		Rs. 1,20,487.50	
6	Shares acquired after P.A but before 7 working days prior to closure date, if any. (No & %) 6.1 Price of the shares acquired 6.2 No of shares acquired 6.3 % of shares acquired	N.A		N.A	
7	Post offer share holding of Acquirer (No & %) (2+3+4+6)	3,44,800 equity shares (57.47% of paid up and voting share capital.)		2,30,750 equity shares (38.46% of paid up and voting share capital.)	
8	Pre & Post offer share holding of Public (No & %) **(Please refer Note)**	**Pre offer**	**Post offer**	**Pre offer**	**Post offer**
		3,58,350 equity shares (59.73% of paid up and voting share capital.)	2,55,200 equity shares (42.53% of paid up and voting share capital.)	3,58,350 equity shares (59.73% of paid up and voting share capital.)	3,69,250 equity shares (61.54% of paid up and voting share capital.)

NOTE: As mentioned at para 4.14 of the Letter of Offer dated 5th April, 2006 the residual shareholding of Promoters other than Sellers is included in the public category while calculating the "Post Offer" shareholding.

7. Status of the escrow account, whether released or not. : An amount of Rs. 1,25,000 (being 19.23% of the funds in the escrow account) has been transferred to the Special Account to make payment of consideration to all shareholders whose shares were accepted. The balance of funds in the escrow account will be released shortly to the Acquirer.
8. Payment of interest, if any, to the shareholders along with the details thereof. : Nil
9. Status of investor complaints received, if any. : Nil

A copy of this Announcement can be downloaded from SEBI website at www.sebi.gov.in. The Acquirer accepts responsibility for the information contained in this Announcement.

ISSUED BY THE MANAGER TO THE OFFER,

LKP SHARES

LKP SHARES AND SECURITIES LIMITED
112-A, Embassy Centre, Nariman Point, Mumbai 400 021.
Tel No: 022-4002 4785/86 Fax No.: 022-2287 4787
E-mail: bhairavi_nachane@lkpsec.com Contact Person: Mrs. Bhairavi S. Nachane

Fortune 2065

On behalf of the Acquirer:
Mr. Amrut P. Shah residing at 502, Prangan, 5th Floor, Malviya Road, Vile Parle (East), Mumbai 400057.

Place :Mumbai Date: 9th May, 2006